

THE ORISSA GAZETTE



PUBLISHED BY AUTHORITY

No. 1

CUTTACK. FRIDAY, JANUARY 5, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage		Annual subscription with postage	
	Rs. a. p.	or Rs.	Rs. a. p.	or Rs.
Part I	6 0 0	12	7 0 0	14
Part II	6 4 0	for both	7 4 0	for both
Part III	21 0 0		22 0 0	
Part IV	2 0 0		2 8 0	
Part V	3 0 0	6	3 8 0	7
Part VI	3 0 0	for both	3 8 0	for both
Part VII	11 0 0		11 8 0	
Part VIII	0 0 0		7 8 0	
Part IX	4 0 0		4 8 0	
Part X	4 0 0	8	4 8 0	9
Part XI	4 0 0	for both	4 8 0	for both
Supplement including Supplement (A).	8 0 0		10 0 0	
Entire Gazette	90 0 0		95 0 0	
Parts I, III, IV and VII.	22 0 0		25 0 0	
Appendix			2 0 0	

(i) Single copy of the entire Gazette can be supplied at Re. 1 without postage and at Rs. 1-2-0 with postage.

(ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-8-0 without postage and Re. 0-9-0 with postage.

(iii) A copy of the *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

(iv) A copy of the Appendix (Catalogue of books and periodicals) can be supplied at the rate of Re. 0-5-3. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII

	Rs. a. p.
Full page per issue	20 0 0
Half page per issue	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN

Superintendent

Government Press and Publication

NOTICE

IMPERIAL LIBRARY

(GOVERNMENT OF INDIA)

(Jabakusum House, 34, Chittaranjan Avenue, Calcutta)

Weekdays and Saturdays—From 9-30 A.M. to 6 P.M.
Sundays and other gazetted holidays—
1st March to 31st October—From 9 A.M. to 12 noon.
1st November to 28th or 29th February—From 12 noon to 3 P.M.

Persons above 18 years of age are eligible to make use of the Library, which is a free-lending Library, open to any one residing in any part of India. There is no subscription to pay, but security in cash is essential.

K. M. ASADULLAH
Librarian

CALCUTTA: 8th December 1944

NOTICE

Is hereby given that sealed tenders in duplicate for the binding of records of the Registration Offices will be received on or before the 31st January 1945 by the District Registrar at his headquarters station, viz., Chatrapur.

No notice will be taken of tenders received after the above-said date. Tenders should be sent in sealed covers superscribed "Tender for the binding of Registration Records of Ganjam district" and addressed to the District Registrar, Chatrapur (Ganjam).

2. The rate at which the tenderer is prepared to undertake the work should be quoted against each kind of record.

3. The successful tenderer will, subject to the approval of the Superintendent, Government Press, Cuttack, be required to execute the necessary agreement at his own cost.

4. The Registrar reserves to himself the right to reject any tender without assigning any reason for doing so.

5. Tenderers may at any time before submitting the tenders, apply to the District Registrar concerned for any information with regard to the quantity and nature of the records to be bound, the nature of binding, etc.

6. The form of tender and the form of agreement to be entered into can also be inspected at the Registrar's office.

CHATRAPUR

The 13th December 1944

[ILLEGIBLE]

For Registrar, Ganjam

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for temporary post of Seed Potato Production Officer. Pay: Rs. 275-300-25-650-35-1,000. Initial pay up to Rs. 500 may be given to fully qualified outstanding candidate. Qualifications: *Essential*—(i) About ten years' research experience in Plant Pathology including virus diseases; and (ii) sound knowledge of potato cultivation under Indian condition. *Desirable*—(a) M.Sc. in Botany followed by Doctorate, and (b) evidence of administrative ability and experience. Age-limit 35, relaxable for Government servants. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 23rd January 1945.

SIMLA: 22nd December 1944

JOINT PUBLIC SERVICE COMMISSION

Applications are invited for the following temporary posts in Government Colleges in Orissa in the junior branch of class II of the Orissa Educational Service in the scale of pay of Rs. 125-8-205-9-250. A higher initial pay may be given to a candidate with suitable qualifications for the post of Lecturer in Commerce:—

- (a) Four Lecturers in English
- (b) One Lecturer in Logic
- (c) One Lecturer in Economic
- (d) Two Lecturers in Mathematics
- (e) Two Lecturers in Sanskrit and Oriya
- (f) Five Demonstrators in Chemistry
- (g) One Demonstrator in Physics
- (h) Two Demonstrators in Zoology
- (i) One Lecturer in Commerce

2. None need apply who has not obtained at least a second class Master's degree in the subject for which he applies of a recognised Indian University. In case of Sanskrit and Oriya, candidates with the following qualifications will also be eligible for appointment:—

- (i) A research degree in Sanskrit of a recognised University.
- (ii) B.O.L. with Sanskrit (first or second class) or any degree of a recognised University accepted as equivalent to it.
- (iii) Seromani title of the Madras University (first or second class) along with certificates of proficiency or distinction of other recognised Universities accepted as equivalent to them.
- (iv) Eminent Pandits of established reputation in Oriental research.
- (v) Reputed teachers with the Sahityacharya title of the Sanskrit Association of Learning and Culture in Orissa.

3. Preference will be given to Oriyas and those domiciled in the Province of Orissa and the Orissa States and those with teaching experience.

4. Applications must be made to the Secretary, Joint Public Service Commission, P. O. Hinoo, Ranchi, in the prescribed form so as to reach him on or before the 31st February 1945. Copies of the form may be obtained from the Secretary. Candidates who are in Government service must apply through the head of their department.

5. Every application must be accompanied by certificates and diplomas in original showing candidate's qualifications, character and domicile; the nature and extent of teaching and research experience, if any; and by evidence of age, which should ordinarily be the Matriculation certificate, or its equivalent, in original.

6. Every application must be accompanied by a treasury chalan for Rs. 5 as application fee. The fee should be credited to the Government of Orissa under the head "XXXVI—Miscellaneous Departments—Miscellaneous Examination Fees—Public Service Commission".

CANDIDATES ARE WARNED THAT THEIR APPLICATIONS WILL BE SUMMARILY REJECTED IF BY THE LAST DATE FOR THE RECEIPT OF APPLICATIONS THEY ARE NOT COMPLETE IN RESPECT OF ALL THE PAPERS PRESCRIBED IN THIS ADVERTISEMENT.

NOTE—Candidates must see that they are eligible and must decide definitely to apply before depositing the fee in the treasury. Candidates already in Government service should make sure before depositing the fee that their applications will be forwarded by their superior officers. In no case will the fee paid with the application be refunded.

- 7. Canvassing in any form will be a disqualification.
- 8. Candidates may be required to present themselves for interview at their own expense at a time and place of which they will be informed in due course.

H. C. SETH

Secretary

P. O. HINOO, RANCHI

The 29th December 1944 Joint Public Service Commission

NOTICE OF UNCLAIMED DEPOSITS

Notice is hereby given that the undermentioned items of deposits of sums exceeding Rs. 5 in the Courts of the Agency Sub-Judge, Jeypore and the Agency Additional Munsif, Gunupur, Koraput district, remain unclaimed for more than three years from the date of their deposit and that unless the parties entitled to them appear and claim them on or before the 31st January 1945 they will be credited to Government after obtaining the sanction of the High Court under rule 53 of the Madras Civil Rules of Practice, Volume II.

Serial No.	Number of the suit or proceeding	Date of deposit and chalan or T. R. No.	Brief particulars showing the nature of deposit	Amount	To whom due
1	2	3	4	5	6
AGENCY SUB-COURT, JEYPORE					
1	O. P. 6/40	T. R. 19/26-9-1940	Amount deposited for Court-fee for granting a succession certificate.	Rs. 10 0 0	Srimati Seethama Patrani of Jeypore (Sri P. Subbarao, Pleader).
2	E. P. 68/39 O. S. 66/34 (on the file of the S. A. Agent, Koraput.)	T. R. 29/26-11-1940	Balance of Purchase money.	23 13 8	Chingudu Bissoi of Kundra, Jeypore taluk.
3	C-Cs 14 and 15 of 1927.	T. R. 36/28-11-1941	Interest on compensation amount.	74 14 0	Govind Das Mahant, Seshaji Muth, Bissem-cuttack.
4	E. P. 171/36. O. S. 139/28	T. R. 40/59/8-12-1941	Surplus sale amount ..	130 2 8	(1) Vadabayi Yandu, (2) Vadabayi Sundarnarayana, both of Rajuda.
5	E. P. 67/37	(Date of credit at Gunupur Sub-Treasury—23-8-1937). T. R. 41/67 8-12-1941 (Date of credit at Gunupur Sub-Treasury—15-9-1937).	Surplus sale amount ..	152 9 0	R. C. Mahapatro and another of Balaru village.
ADDITIONAL AGENCY MUNSIF'S COURT, GUNUPUR					
6	E. P. 12/40 O. S. 15/36	8/8-11-1940	Surplus sale-proceeds ..	7 7 0	Sakalabattul Suryanarayana of Kapaguda.
7	E. P. 86/41 O. S. 38/38	13/31-1-1942	Surplus sale-proceeds ..	17 5 0	Purushotam Rajaguru Mahapatru of Vikramapur.

ବିଜ୍ଞାପନ

ସେହିଭଳି ଜୟପୁର ସରକାର ଓ ଗୁଣ୍ଡପୁର ଆଡିସନାଲ ଏଜେନ୍ସି ମୁନସିଫଙ୍କ ଅଦାଲତରେ ନିମ୍ନୋକ୍ତ ଟ ୫ ୯୯ରୁ ଉର୍ଦ୍ଧ୍ୱ ହୋଇଥିବା ଉପୋକ୍ତମାନ କରା ଯାଇଥିବା ତାରିଖଠାରୁ ତିନିବର୍ଷରୁ ଅଧିକ ହେବା ଦ୍ୱାରା କରାଯାଇ ନାହିଁ, ଏବଂ କାର୍ଯ୍ୟ ଜଣାଇ ଦିଆଯାଉଅଛି. କି ସଦି ଏହି ଉପୋକ୍ତମାନଙ୍କର ହିକଦାରମାନେ ୧୯୪୫ ମସିହା ଜାନୁଆରୀ ମାସ ୩୧ ତାରିଖ ମଧ୍ୟରେ ଉପସ୍ଥିତ ହୋଇ ନିଜନିଜର ଦାବା ଉପସ୍ଥାପିତ କରିବାକୁ ଚାହାନ୍ତି ତାହା ଦେଖି ଉକ୍ତ ଧନ ମାଲିକ ସଭିଲ ରୁଲ୍ସ ଅଫ୍ ପ୍ରାକ୍ଟିସ୍, ଦ୍ୱିତୀୟ ଭାଗର ୫୩ ନିୟମାନୁଯାୟୀ ହାଇ କୋର୍ଟଙ୍କର ଆଦେଶ ପରେ ଉକ୍ତମାନଙ୍କ ଧନରେ ମରାଜି ଦିଆଯିବ :-

କମ୍ପାନୀ ନମ୍ବର	ମକଦ୍ଦମା ନମ୍ବର	ଉପୋକ୍ତ ନମ୍ବର ଓ ତାରିଖ	ଉପୋକ୍ତ ବିବରଣ	ମୋଟ ଧନ	କାହାକୁ ଦେବାକୁ ହେବ
୧	୨	୩	୪	୫	୬

ଏଜେନ୍ସି ସବ୍ କୋର୍ଟ, ଜୟପୁର

୧	ଓ. ପି. ୭/୪୦	ଟି. ଆର. ୧୯/ ୨୭-୯-୧୯୪୦	ଉତ୍ତରାଧିକାରୀ ମଞ୍ଜୁର କା (ସକସେସନ୍ ସାଟିଫିକେଟ) ସକାଶେ ସରକାରଙ୍କୁ ଦେବା କୋର୍ଟିଫ ଧନ ।	ଟ ୧୦ ୦ ୦	ଶ୍ରୀମତୀ ସୀତାମା ଶାହାଣୀ, ସାକିନ ଜୟପୁର (ଓକଲ ଶ୍ରୀ ପି. ପୁରାସୁତ)
୨	ଇ. ପି. ୭୮/୩୯ ଓ. ଏସ୍. ୭୭/୩୪ (କୋଉସୁଟ ଏସ୍. ଏ. ଏଜେଣ୍ଟଙ୍କ କୋର୍ଟିଫ)	ଟି. ଆର. ୨୯/ ୨୭-୧୧-୧୯୪୦	କଲକା ବିକି ଲକ୍ଷ୍ମଣନ ..	୨୩ ୩/ ୮	ଗଜୁକୁ ବିଶ୍ୱାସ, ସାକିନ କୁଲୁସ, ଜୟପୁର ତାଲୁକ
୩	ସି. ସି. ୧୪ ଏବଂ ୧୫ ୧୯୨୭	ଟି. ଆର. ୩୭/ ୨୮-୧୧-୧୯୪୧	କାମେନ୍ଦ୍ରସେନ ଧନ ଉପରେ କଲକ୍ତର ।	୨୪ ୩/ ୦	ଗୋବିନ୍ଦ ଦାସ ମହନ୍ତ, ପେଷାଳି ମଠ, ସାକିନ ବିଷମ କଟକ
୪	ଇ. ପି. ୧୭୧/୩୭ ଓ. ଏସ୍. ୧୩୯/୨୮	ଟି. ଆର. ୪୦/୫୯/ ୮-୧୨-୧୯୪୧ (ଗୁଣ୍ଡପୁର ସବ୍ କୋର୍ଟରେ କରା ଯାଇଥିବା ତାରିଖ ୨୩-୮-୧୯୩୭)	କଲକା ବିକି ଲକ୍ଷ୍ମଣନ ..	୧୩୦ ୯/ ୮	୧ । ଓପାଡ଼କାଲ ଏଣ୍ଟ୍ରୁ ୨ । ଓପାଡ଼କାଲ ସୁନ୍ଦର- ନାରାୟଣୀ, ସାକିନ ସୁଜୋଡ଼ା
୫	ଇ. ପି. ୭୭/୩୭	ଟି. ଆର. ୪୧/୭୭ ୮-୧୨-୧୯୪୧ (ଗୁଣ୍ଡପୁର ସବ୍ କୋର୍ଟରେ କରା ଯାଇଥିବା ତାରିଖ ୧୫-୯-୧୯୩୭)	ଏକନ ..	୧୫୨ ୯/ ୦	ଆର. ସି. ମହାପାତ୍ର ଓ ଅନ୍ୟ ଜଣେ, ସାକିନ କାଲେଲୁ ଗ୍ରାମ

ଆଡିସନାଲ ଏଜେନ୍ସି ମୁନସିଫଙ୍କ କୋର୍ଟ, ଗୁଣ୍ଡପୁର

୬	ଇ. ପି. ୧୨/୫୦ ଓ. ଏସ୍. ୧୫/୩୭	୮/୮-୧୧-୧୯୪୦	କଲକା ବିକି ଲକ୍ଷ୍ମଣନ ..	୨ ୧/ ୦	ସାକାଲବାହାଲ ସୁଖୀନାରାୟଣୀ ସାକିନ କାପରୁଡ଼ା
୭	ଇ. ପି. ୮୭/୪୧ ଓ. ଏସ୍. ୩୮/୩୮	୧୩/୩୧-୧-୧୯୪୨	ଏକନ ..	୧୭ ୧/ ୦	ପୁରୁ ଷୋଭନ ସକଲରୁ ମହାପାତ୍ରଙ୍କୁ ସାକିନ ବିକମପୁର

F. E. A. TAYLOR
Agency District Judge, Koraput

KORAPUT: 26th December 1944

NOTICE

FEDERAL PUBLIC SERVICE COMMISSION
Applications invited from candidates of Indian domicile for the post of Assistant Editor of Journals of Imperial Council of Agricultural Research. Pay Rs. 200—10—320—(E.B.)—500. Age not more than 35 years. Qualifications: (1) Degree in Agriculture, Science, Economic or Commerce; (2) training in journalism with good command of English; (3) actual journalistic experience (not free-lance) for at least 5 years. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 on 1-14-0 for Scheduled Castes) 23rd January 1945.
M.A.: 22nd December 1944

Sealed tenders on plain papers will be received up to 3.30 p.m. of the 15th January 1945 by the undersigned for the work "Construction of Double Embanked Flood Relief Channel from Dhanua river to the Kushabhadra river at an approximate cost of Rs. 26,272".
All other information will be available in the office of the undersigned during office hours on working days.
M. N. BHUYAN
Executive Engineer, Southern Division
CUTTACK
The 19th December 1944
[2-2-5-1-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for the post of Assessment Officer for Railways in the Railway Service, Class I, Pay: Rs. 600—40—1,000. Initial pay according to age, qualifications and experience. Qualifications: *Essential*—Degree in Engineering. *Desirable*—(a) Training with Improvement Trust or Corporation, etc., in appraising landed property, (b) Ten years' experience in assessment work. Diploma of College of Estates Management will be regarded as additional qualification. Age-limits: 35—45; may be relaxed up to 50 years in favour of Railway and Government servants. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt of Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 23rd January 1945.

SIMLA: 21st December 1944

IN THE MATTER OF THE INDIAN COMPANIES ACT,
1913 AND THE ORISSA SUGAR MILLS, LTD.
NOTICE PURSUANT TO SECTION 247(5) OF THE ACT

The 28th December 1944

Whereas a notice, dated the 22nd September 1944, under section 247(3) of the Indian Companies Act was published in the *Orissa Gazette*, dated the 6th October 1944, to the effect that, unless cause was shown to the contrary before the expiration of three months from the date of that notice, the name of the said company would be struck off the register and the said company would be dissolved and whereas the said company has not shown any cause within the time allowed, which expired on the 21st December 1944, the name of the company has, therefore, under section 247(5) of the Indian Companies Act, 1913, been struck off the register and the said company is dissolved.

S. N. MISRA

Assistant Registrar
Joint Stock Companies, Orissa

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for post of Utilization Member, Central Technical Power Board. Pay between Rs. 3,000 and Rs. 3,500 per mensem according to qualifications. No age-limits. Qualifications: *Essential*—(a) Twenty years' experience of electrical engineering including, preferably ten years in a senior executive capacity in a large electric public utility undertaking; (b) extensive experience in supply of electric power to industries such as textiles, mining, heavy engineering, metallurgical and electro-chemical and to rural electrification schemes; (c) thorough knowledge of competitive rates for supply and economic problems in power requirements, in respect of the foregoing; (d) high executive and general ability, and good personality. *Desirable*—Experience in industrial power load surveys and large-scale economic planning. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 23rd January 1945.

SIMLA: 21st December 1944

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for post of Secretary and Treasurer, Central Technical Power Board. Initial pay between Rs. 400 and Rs. 900 per mensem according to qualifications. No age-limits, but candidates should preferably be below 50. Qualifications: *Essential*—(a) Degree in Commerce or Economics; (b) considerable experience in organising and planning office administration and accounts and ability to take charge of general business affairs of the Board; (c) experience in drawing up reports and memoranda and in conduct of business correspondence; (d) ability to write very good English. *Desirable*—Experience in similar capacities in office connected with electric supply industry, and of reporting proceedings at meetings. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 23rd January 1945.

SIMLA: 21st December 1944

WANTED

For the Orissa Circle of the Public Works Department six temporary Lower Division Clerks on Rs. 30 per mensem each in the scale of Rs. 30—2—50—E. B.—1—60 plus dearness allowance of Rs. 9 for Jajpur, Kendrapada, Balasore, Khurda, Sambalpur and Cuttack Embankment Subdivisions.

Qualifications—Must have passed the Matriculation examination with good knowledge of typing. Preference will be given to the candidates having previous experience of office works in Public Works Department.

Applications in the candidates' own handwriting stating age, educational qualification, home district and nationality, etc., with copies of testimonials will be received the undersigned up to the 15th January 1945.

None need apply who is not a native of, or domiciled in the Province of Orissa.

Candidates may be required for an interview or examination at Cuttack at their own expense and the selected candidates will not be allowed any travelling allowance for joining the post.

J. SHAW

CUTTACK
The 14th December 1944Superintending Engineer
Orissa Circle
[3—3—5-1-1945]

WANTED

Immediately for Government House Orissa, a Head Motor Driver and Mechanic able to drive and keep running order Daimler, Buick and Ford Cars, on the following terms, viz., pay in the scale of Rs. 50—2½—70 a stage to be fixed according to qualifications, plus usual dearness allowance and free quarters for self and family, if any. A fully qualified applicant may expect to start at the top of the scale.

Applications stating educational and technical qualifications, age and past experience in driving and maintaining cars, together with copies of testimonials, should reach the undersigned on or before the 5th of January 1945.

Candidates who are literate in English and Hindustani and are either Oriya or domiciled in Orissa will be preferred.

CUTTACK
The 22nd December 1944
C. L. BRYSON
Secretary to H. E. the Governor
of Orissa
[2—2—5-1-1945]

ADVERTISEMENT

Applications are invited from candidates belonging to the district of Ganjam for enrolment for the posts of Foresters on a salary of Rs. 25 a month in the scale Rs. 25—1—30—E.B.—1—35. None need apply who are not an Oriya or a person domiciled in the above district and who has not passed at least the Matriculation S.S.L.C. examination. The candidate should not be below 18 and above 24 years of age on the 1st February 1945.

Applications should be submitted by the 10th January 1945 with certificate and proof of domicile to the undersigned. They are required for personal interview at the office of the undersigned at 2 P.M. on the 18th January 1945.

RUSSELKONDA
The 21st December 1944
W. D. M. WARREN
District Forest Officer, Ghumti
North Division
[2—2—5-1-1945]

NOTICE

Sealed tenders are invited for the supply of text books, goods, leather materials and other articles of equipment required for the Orissa Police for a period of one year commencing from 1st April 1945. The form of tenders, details of articles required and conditions of contract may be obtained on application from the office of the undersigned on payment of Rs. 2 (rupees two only) in advance which will not be refunded in any circumstances.

Tenders must reach the undersigned on or before the 25th January 1945 and the envelopes should be marked "Tender for clothing".

CUTTACK
The 22nd December 1944
B. B. BANERJI
For Inspector-General of Police
Orissa, Cuttack
[2—2—5-1-1945]

WANTED

Temporarily a Health Inspector, on a pay of Rs. 40—2—80 per mensem and dearness allowance according to rules. Last date of application—15th January 1945. Only Oriyas or persons domiciled in Orissa are eligible for appointment.

A. N. CHOPRA, LT.-COL., I.M.S.

*Director of Health and Inspector-General
of Prisons, Orissa*

CUTTACK
The 3rd January 1945

[2—1—12.1.1945]

WANTED

Stenographers and Steno.-typists for the Orissa Secretariat.

Pay : Rs. 100—5—150 for stenographers ; and Rs. 40—2—60 plus Rs. 40 shorthand special pay for steno.-typists.

Qualification : Matriculates with a speed of 130 words and 100 words a minute in short-hand and 40 words a minute in typing for the post of stenographers and steno.-typists respectively.

Last date for receiving application—15th January 1945.

Preference will be given to the natives of or to those domiciled in Orissa.

Applications should be addressed to the undersigned.

E. B. SAMUEL

*Additional Registrar
Orissa Secretariat*

CUTTACK

The 3rd January 1945